

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 3

CP(IB) No. 101/Chd/Pb/2024

**IN THE MATTER OF:**

Indian Bank

...Petitioner

Vs.

Ashu Jain

...Respondent/ Personal Guarantor

**Under Section:** 95(1), IBC 2016

**Order delivered on 29.04.2024**

**CORAM:**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner : None

**ORDER**

None appeared on behalf of the petitioner despite repeated calls. It is made clear that if none appears on the next date of hearing then appropriate order will be passed. List the matter on 06.05.2024 in supplementary list.

-sd-  
**(L. N. GUPTA)**  
**MEMBER (T)**

-sd-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

SM